POST OFFER ADVERTISEMENT

WELSPUN INDIA LIMITED

("WIL" / "Target Company")

Regd. Office: Welspun City, Village Versamedi, Taluka Anjar, District Kutch, Gujarat-370110, India
Telephone No: +91 2836 662222; Fax No: +91 2836 279010;
E- mail: companysecretary_wil@welspun.com

This Post Offer Advertisement is being issued by Prime Securities Limited ("**Manager to the Offer**"), on behalf of Krishiraj Trading Limited ("**Acquirer" / "KTL**") along with Welspun Mercantile Limited as the person acting in concert ("**PAC"/ "WML**"), in connection with the Offer made by the Acquirer and the PAC, in compliance with Regulation 18(12) of the Securities and Exchange Board of India ("**SEBI**") (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on May 31, 2012, Thursday in the following newspapers:

Publication	Editions
Business Standard (English)	Kolkata, Delhi, Mumbai, Chennai, Bangalore, Hyderabad, Ahmedabad, Lucknow, Chandigarh, Kochi, Pune, Bhubaneshwar
Free Press Journal (English)	Mumbai, Indore
Jansatta (Hindi)	Delhi, Kolkata, Lucknow, Chandigarh
Navashakti (Marathi)	Mumbai
Western Times (Gujarati)	Gandhinagar covering Kutch

1. Name of the Target Company : Welspun India Limited
2. Name of the Acquirer and the PAC: Krishiraj Trading Limited (Acquirer) and Welspun Mercantile Limited (PAC)
3. Name of the Manager to the Offer : Prime Securities Limited
4. Name of the Registrar to the Offer: Link Intime India Private Limited
5. Offer Details :

a. Date of Opening of the Offer : July 23, 2012, Monday

b. Date of Closure of the Offer : August 03, 2012, Friday

6. Date of Payment of Consideration : August 17, 2012, Friday
7. Details of Acquisition:

Sl.No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 54/- per equity share	Rs. 54/- per equity share
7.2	Aggregate number of shares tendered	2,33,35,525	14,47,766
7.3	Aggregate number of shares accepted	2,33,35,525	14,06,062
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 126,01,18,350	Rs. 7,59,27,348
7.5	Shareholding of the Acquirer and the PAC before ~~Agreements~~/Public Announcement (No. & %)	1,68,39,404 Equity Shares representing 18.76% of the Expanded Share Capital	1,68,39,404 Equity Shares representing 18.76% of the Expanded Share Capital
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	N/A	N/A
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	• 2,33,35,525 Equity Shares • 26% of the Expanded Share Capital	• 14,06,062 Equity Shares • 1.57% of the Expanded Share Capital
7.8	Shares acquired between PA and DPS • Number of shares acquired • Price of the shares acquired • % of the shares acquired	• 50,00,000 Equity Shares • Upto Rs. 54 per equity share • 5.57% of the Expanded Share Capital	• 1,34,966 Equity Shares • Up to Rs. 54 per equity share • 0.15% of the Expanded Share Capital
7.9	Shares acquired after DPS[a] • Number of shares acquired • Price of the shares acquired • % of the shares acquired		• 1,67,16,540 Equity Shares • Up to Rs. 54 per equity share • 18.63% of the Expanded Share Capital
7.10	Post offer share holding of the Acquirer & the PAC[b] • Number • % of Fully Diluted Equity Share Capital	• 4,51,74,929 Equity Shares • 50.33% of the Expanded Share Capital	• 3,50,96,972 Equity Shares • 39.10% of the Expanded Share Capital
7.11	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre Offer: 4,75,67,678; 53.00% Post Offer: 1,92,32,153; 21.43%	Pre Offer: 4,75,67,678; 53.00% Post Offer: 2,93,10,110; 32.66%

a) No acquisition was made before 3 business days prior to commencement of tendering period till the expiry of tendering period.

b) The Acquirer and the PAC belong to the Promoters category. The total Promoters shareholding post Offer stands at 6,04,41,909 Equity Shares representing 67.34% of the Expanded Share Capital.

8. The Acquirer and the PAC along with their Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE, NSE and the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated July 10, 2012.

Issued by Manager to the Offer

Prime Securities Limited
Ashford Centre, 7th Floor, Shankarrao Naram Marg,
Opp. Peninsula Corporate Park, Lower Parel, Mumbai – 400 013
Tel : +91 22 2498 1515
E-mail: wil_openoffer@primesec.com;
Contact Person: Mr. Nitesh Surana / Mr. Sumit Suri
SEBI Registration Number: INM000000750

On behalf of Krishiraj Trading Limited and Welspun Mercantile Limited

Sd/-
Authorised Signatories
Place: Mumbai
Date: August 24, 2012